

**Central Administrative Tribunal
Principal Bench, New Delhi**

CP No.516 of 2015
IN
OA No.971 of 2013

This the 16th day of September, 2015

**HON'BLE MR. G.GEORGE PARACKEN, MEMBER (J)
HON'BLE MR. SHEKHAR AGARWAL, MEMBER (A)**

Suneel Kumar, Aged – 32 Years,
S/o Sh. Ajit Singh,
R/o 2039, Palangi Kotla,
Mubarakpur, Delhi.

...Petitioner
(By Advocate: Ms. Barkha for Shri Yogesh Sharma)

Versus

1. Sh. A.K. Puthia,
General Manager,
Northern Railway, Baroda House,
New Delhi.
2. Sh. S.S. Rana
Assistant Personnel Officer (Recruitment),
Railway Recruitment Cell, Northern Railway,
Lajpat Nagar-I, New Delhi.

...Respondents

(By Advocate : Shri R.N. Singh)

ORDER (ORAL)

SHRI G.GEORGE PARACKEN, MEMBER (J) :

This Contempt Petition has been filed by the petitioner alleging non-compliance of the Order of this Tribunal dated 1.10.2014 in OA No.971/2013.

2. Today when the matter was taken up for consideration, learned counsel for the respondents has submitted that the aforesaid Order of this Tribunal has been stayed by the Hon'ble High Court of Delhi vide Order dated 19.8.2015 in WP (Civil) No.7882/2015.
3. In view of the above position, the present Contempt Petition is closed. Notices issued to the respondents are

discharged. However, liberty is granted to the petitioner to revive the present Contempt Petition if the final Order of the Hon'ble High Court is in his favour. No costs.

(SHEKHAR AGARWAL)
MEMBER (A)

(G.GEORGE PARACKEN)
MEMBER (J)

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